

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 03.11.2024

**No.HC.V-05/2016/ 925 /Estt.(Pt-I)####** In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following persons of the Principal Seat of the Gauhati High Court, Guwahati, in the posts and dates shown against their names.

SL No.	NAME AND DESIGNATION	CONFIRMED IN THE POST OF	DATE OF CONFIRMATION
1.	Sri Nabajyoti Haloi, Private Secretary	Senior Personal Assistant	02.06.2020
2.	Smt Nayanmani Kakati, Private Secretary	Senior Personal Assistant	02.06.2020
3.	Sri Prasanta Kumar Nath, Private Secretary	Senior Personal Assistant	02.06.2020
4.	Sri Anupam Chutia, Private Secretary	Senior Personal Assistant	02.06.2020
5.	Sri Ananta Konwar, Senior Personal Assistant	Senior Personal Assistant	02.06.2020
6.	Smt Aparajita Deka, Senior Personal Assistant	Senior Personal Assistant	05.08.2021

By Order

Sd/- Sri Sunil Kumar Poddar

**REGISTRAR GENERAL**

**Memo No.HC.V-05/2016/ 925A /Estt.(Pt-I)**

**Dated 03.11.2024**

Copy for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati.
5. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
6. The Joint Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Deputy Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.

12. The Project Manager, Gauhati High Court, Guwahati with a request to upload the aforesaid notification in the High Court website.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial) \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Administrative Officer (Judicial), Accounts Section, Gauhati High Court, Guwahati (with a direction to make necessary endorsements in the Service Books).
20. The Court Officer No. I and II, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. All persons concerned.
24. The Order/Personal File.

  
07.11.2022  
**REGISTRAR GENERAL**

D.B